## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 19 OF 2014**

Dated: 13<sup>th</sup> December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Western Electricity Supply Co. of Orissa Ltd. .... Appellant(s)

Vs.

Orissa Electricity Regulatory Commission & Ors. .... Respondent(s)

## **ORDER**

The matter could not be taken up due to administrative reasons.

List the matter on **24.01.2018**.

**COURT MASTER**